

| Annexure 2 | | | | | | | | | | | | | |
|---|------------------|---------------------------|----------------|----------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|--------------------------|------------------------------------|-----------------|
| Name of the Corporate Debtor: Consumer Marketing (India) Private Limited ; Date of commencement of CIRP : 11.10.2023 ; List of creditors as on: 22.07.2025; | | | | | | | | | | | | | |
| List of unsecured financial creditors belonging to any class of creditor | | | | | | | | | | | | | |
| (Amount in Rs.) | | | | | | | | | | | | | |
| Sr. No. | Name of creditor | Details of claim received | | Details of claims admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| NA | | | | | | | | | | | | | |